

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 12:00 PM ON 20.12.19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	Genicon Associates	for Petitioner	S. J. + this.
②	Ezon	for the Respondent and S	[Signature]

[Large vertical lines indicating empty space for additional entries]

ORDER

Ld. Counsel for the Petitioner is present. It is noted from the Order of this Tribunal dated 21.11.2019 that there was no representation on the part of the Respondent. Last and final opportunity is granted to the Respondent to appear before this Tribunal, failing which this Tribunal will proceed with the matter in the absence of the Respondent. Post this matter on **07.02.2020**.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)